

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No. 267 of 2014 in**  
**DFR No. 1476 of 2014**

**Dated : 19<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Aryan M.P. Power Generation Pvt. Ltd. .... Appellant(s)**  
**Versus**

**Central Electricity Regulatory Commission**  
**& Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Matrugupta Mishra**  
**Ms. Meghana Aggarwal**  
**Counsel for the Respondent(s) : Mr. Sarthak Nayak for R-2**

**ORDER**

**IA No. 267 of 2013**  
**(Appl. for condonation of delay)**

This is an Application to condone the delay of 139 days in filing the Appeal as against the main Order dated 18.12.2013. According to the learned counsel for the Applicant they filed the Review on 04.02.2014 and the same was dismissed on 25.03.2014 and after receipt of the Order in Review, they prepared and filed this Appeal before this Tribunal on 28.05.2014. Since the preparation of the Appeal took some time, the delay was caused.

The Application to condone the delay has been vehemently opposed by the learned counsel for the Respondent contending that the period between the date of the Review Order and the date of filing the Appeal has not been properly explained.

Whatever it may be, without going into the explanation, we deem it fit to condone the delay on payment of some cost to a Charitable Organisation. Accordingly, the delay is condoned on the condition that the Applicant/Appellant is directed to pay the cost of Rs. 25,000/- (Rupees twenty five thousand only) to a charitable organization, namely, “**ALZHEIMER’S & RELATED DISORDERS SOCEITY OF INDIA (ARDSI), DELHI CHAPTER, RZ-62/9, TUGHLAKABAD EXTENSION, NEW DELHI – 110019**” within one week.

After receiving the compliance report, the Registry is directed to number the Appeal and post for Admission on **01.09.2014**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/kt